

making certain amendment to Notification No. G.S.R. 4(E) dated the 1st January, 1976, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-10323/76.]

REVIEW AND ANNUAL REPORT, ETC. OF NATIONAL SEEDS CORPORATION LTD., NEW DELHI FOR THE YEAR ENDING 31ST MAY, 1974

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year ended 31st May, 1974.
- (2) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year ended 31st May, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10324/76.]

CORRIGENDA TO STATEMENT EXPLAINING REASONS FOR NOT LAYING TARIFF COMMISSION'S REPORT ON THE PRICE STRUCTURE OF INDUSTRIAL ALCOHOL WITHIN PRESCRIBED PERIOD

THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI C. P. MAJHI): I beg to lay on the Table a Corrigenda (Hindi and English versions) to the statement laid on the Table of Lok Sabha on the 20th January, 1976 explaining the reasons for not laying before Lok Sabha the report of the Tariff Commission on the price structure of Industrial Alcohol within the period prescribed by sub-section (2) of Section 16 of the Tariff Commission Act, 1961. [Placed in Library, See No. LT-10325/76.]

REVIEW AND ANNUAL REPORT OF CASHWY CORPORATION OF INDIA LTD., NEW DELHI AND OF TEA TRADING CORPORATION OF INDIA LTD., CALCUTTA, FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table a copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) (i) Review by the Government on the working of the Cashew Corporation of India Limited, New Delhi, for the year 1974-75.
- (ii) Annual Report of the Cashew Corporation of India Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10326/76.]
- (2) (i) Review by the Government on the working of the Tea Trading Corporation of India Limited, Calcutta, for the year 1974-75.
- (ii) Annual Report of the Tea Trading Corporation of India Limited, Calcutta, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10327/76.]

ANNUAL REPORT (PART II) OF REGISTRAR OF NEWSPAPERS FOR INDIA ON PRESS IN INDIA, 1973

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): On behalf of Shri Dharam Bir Sinha, I beg to lay on the Table a copy of the Annual Report (Part II) of the Registrar of Newspapers for India on Press in India, 1973. [Placed in Library See No. LT-10328/76.]